Annexure-2

Name of the corporate debtor: M/s JMS LOGISTICS AND EXPRESS PRIVATE LIMITED; Date of commencement of CIRP:06-06-2023; List of creditors as on: 12-03-2024

List of unsecured financial creditors belonging to any class of creditors

List of unsecured minimizant electrors belonging to any class of electrors													D 1 10	
S	l.	Name of creditor Details of claim received		Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks, if any	
N	0.		Date of	Amount	Amount of	Nature of	Amount	Whether	% of	contingent	any mutual	claim not	claim under	
			receipt	claimed	claim admitted	claim	covered by	related	voting	claim	dues,	admitted	verification	
							guarantee	party?	share in		that may be			
									CoC		set-off			
ı														
<u> </u>	-		ļ		ļ				ļ					
	1	Nil	NA	NA NA	. NA	NA	NA	NA	NA	NA	NA.	NA	NA	NA